

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 105
CP No. (IB)- 79/9/JPR/2021
Under Section 9 of IBC, 2016**

In the matter of:

M/s Sturdy Industries Ltd.

... Operational Creditor

Versus

Surya Irrigation Pvt. Ltd.

... Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Operational Creditor : Mast Ram Chechi, Adv.

For the Corporate Debtor : Mohini Jain, proxy counsel

ORDER

Heard Mr. Mast Ram Chechi, Adv. appearing on behalf of the Petitioner.
Ms. Mohini Jain, proxy counsel appearing on behalf of Mr. Sanyam Jain, Adv.
for the Respondent submits that arguing counsel is not able to appear in today's
proceeding. In the interest of justice, list the matter on 04.03.2024.


Sd/-

(Rajeev Mehrotra)
Technical Member


Sd/-

(Deep Chandra Joshi)
Judicial Member

February 07, 2024